

1	2	3	4	5
42.	Chilakaluripeta, Andhra Pradesh	2017-18	96.55 acre	19.72
43.	Jauljivi, Uttarakhand		11.0997 acre	18.65
44.	Koteshwar, Uttarakhand		3.43 acre	0.55
45.	Vadakancheri, Kerala		0.672 acre	0.18
46.	Medinipur, West Bengal		83 acre	13.67
47.	Jeerat, West Bengal	2018-19	76.5 acre	59.60
48.	Chandauti, Bihar		39.88 acre	10.17
49.	Kurnool, Andhra Pradesh		21.33 acre	1.83

#### **Cooperation between India and UAE in Power Sector**

†1590. SHRI LAL SINH VADODIA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that India and UAE are considering to extend cooperation in Power Sector;

(b) if so, whether any steps have been taken by Government in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) Ministry of Power does not have any proposal to extend co-operation in Power Sector with UAE at present. However, Ministry of New and Renewable Energy has signed a Memorandum of Understanding with the Ministry of Foreign Affairs, Directorate of Energy and Climate Change of the United Arab Emirates for cooperation in the field of Renewable Energy on 18th January, 2014. Further, a General Framework Agreement between the Ministry of New and Renewable Energy, Government of India and the Government of UAE on Renewable Energy cooperation has been signed on 11th February, 2016.

#### **Electrification of villages in Bihar**

†1591. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of POWER be pleased to state:

(a) the amount allocated to Bihar for the electrification of villages by the Central Government during last three years;

† Original notice of the question was received in Hindi.

(b) the amount spent for electrification by the Government of Bihar so far, the district-wise details thereof;

(c) the number of villages of Bihar where the work of electrification has been completed and by when rest of the villages deprived of electrification are likely to be given the supply of electricity; and

(d) whether electricity connections are being given free of cost, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) Projects of ₹ 5856.35 crore have been sanctioned for Bihar under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY). Grant of ₹ 2,765 crore has been disbursed during the last three years. The district-wise details are given in the Statement (*See* below). Under DDUGJY, Government of India provides grant of 60% (85% for special category States) of the project cost. An additional grant of 15% (5% for special category States) is released on achievement of milestones.

Funds are released against sanctioned projects in installments based on the reported utilisation of amount in the previous installment(s) and fulfilment of stipulated conditionalities.

(c) Under DDUGJY, including RE component, electrification works in 2906 un-electrified census villages have been completed in Bihar since 2015-16 and the State has reported that all the inhabited census villages in Bihar stand electrified.

(d) Under Pradhan Mantri Sahaj Bijli Har Ghar Yojana – “Saubhagya” free electricity connection is provided to all remaining un-electrified rural and urban poor households in the country. However, for non-poor in rural area an amount of ₹ 500 would be recovered by the DISCOMs/Power Departments from the beneficiary in ten equal installments in subsequent electricity bills.

#### *Statement*

*District-wise details grant released during the last three year for  
State of Bihar under DDUGJY*

(₹ in crore)

Sl.No.	District	Grant release during last three year
1.	Araria	122.25
2	Arwal	12.94

Sl.No.	District	Grant release during last three year
3.	Aurangabad	92.89
4.	Banka	38.36
5.	Begusarai	67.05
6.	Bhagalpur	13.23
7.	Bhojpur	33.68
8.	Buxar	61.53
9.	Darbhanga	85.42
10.	Gaya	94.68
11.	Gopalganj	122.58
12.	Jamui	77.71
13.	Jehanabad	37.95
14.	Kaimur	41.07
15.	Katihar	47.22
16.	Khagaria	39.88
17.	Kishanganj	75.70
18.	Lakhisarai	45.25
19.	Madhepura	64.97
20.	Madhubani	78.81
21.	Munger	49.80
22.	Muzzafarpur	38.39
23.	Nalanda	71.07
24.	Nawada	49.94
25.	Paschim Champaran	103.16
26.	Patna	135.97
27.	Purba Champaran	111.66
28.	Purnia	139.87
29.	Rohtas	82.95
30.	Saharsa	69.59
31.	Samastipur	104.20
32.	Saran	142.84

Sl.No.	District	Grant release during last three year
33.	Sheikhpura	13.66
34.	Sheohar	22.70
35.	Sitamarhi	57.29
36.	Siwan	163.98
37.	Supaul	84.64
38.	Vaishali	70.44
TOTAL		2765.32

**Unelectrified villages in the country**

1592. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of POWER be pleased to state:

(a) whether the work of electrification of 18000 unelectrified villages in 2014 out of total 6 lakh villages have been completed in April, 2018 as announced by Prime Minister;

(b) if so, the details thereof, State-wise;

(c) whether as per the recent internal report of Government, still 5000 villages have not been electrified;

(d) if so, the details thereof, State-wise; and

(e) whether Government has claimed that all villages have been electrified?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) As reported by the States, all remaining inhabited census villages in the country have been electrified on 28.04.2018 ahead of the deadline. The State-wise details are given in the Statement (*See below*).

(c) and (d) There is no such information available with the Government of India.

(e) As replied to (a) and (b) above.